

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2522**

TO BE ANSWERED ON THE 3RD DECEMBER, 2019/ AGRAHAYANA 12, 1941 (SAKA)

CYCLONE BULBUL

**2522. SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:
MS. MALA ROY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cyclone 'Bulbul' has struck the South Eastern part of the country recently;

(b) if so, the details of losses suffered and the number of persons killed and injured in the said cyclone;

(c) whether the Government has assessed the impact of the cyclone 'Bulbul' in the country and if so, the details thereof;

(d) whether the Union Government has announced any relief package/provided any assistance to the affected States and if so, the details thereof, State-wise; and

(e) the steps taken/being taken by the Government for coordination among all concerned departments to minimize the losses due to cyclones and natural calamities in the near future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (b): Cyclone 'BULBUL' crossed West Bengal coast close to Sunderban Dhanchi forest on 9th November, 2019, which led to heavy rains in various parts of the State of West Bengal and Odisha. Based on preliminary estimate, State Government of West Bengal has reported loss of 11 human lives and 35.57 lakh

people were affected. State Government of Odisha has reported no loss of human life but a total of 38.08 lakh people were affected. Damages to infrastructure such as roads, bridges, houses, etc. have also been reported due to cyclone 'Bulbul'.

(c) and (d):The State Government undertakes assessment of damages and provides financial relief in the wake of natural disasters including cyclone, from the State Disaster Response Fund (SDRF) already placed at their disposal. As on 1st April, 2019, Rs. 447.52 crore is available with State of Odisha and Rs. 264.70 crore is available with State of West Bengal under their SDRF. Further, during the year 2019-20, central share amounting to Rs. 414.90 crore to West Bengal and Rs. 552.00 crore to Odisha has already been released under SDRF by the Central Government. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the laid down procedure.

After the cyclone BULBUL, Central Government has constituted Inter-Ministerial Central Teams (IMCT) for both the States, which have visited the cyclone Bulbul affected areas in these States. State Governments have not yet submitted their memorandum for seeking additional assistance from NDRF.

(e): Primary responsibility for disaster management rests with the State Government. Central Government extends all possible logistics and financial

support to the States to supplement their efforts to meet the situation effectively. Disaster Management Act, 2005 provides for institutional mechanisms at the National, State & District level viz. National Disaster Management Authority (NDMA), State Disaster Management Authority (SDMA) & District Disaster Management Authority (DDMA) in the country to develop appropriate preparedness, coordination and prompt response mechanism for effective management of natural disasters. NDMA has formulated National Disaster Management Plan (NDMP) for better management and coordination during occurrence of any disaster.

In case of disaster of high magnitude, where response of various Ministries of Central Government is required, National Crisis Management Committee (NCMC) headed by Cabinet Secretary coordinates preparedness & response measures with the concerned Central agencies and State Governments.
